

MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) (a) and (b) Yes, Sir The Finance Minister held meetings with representatives of various interests including the Trade Union Leaders to elicit their views on the State of Economy in the context of the formulation of Budget for 1987-88 The Trade Union Leaders expressed their views on various aspects of the economy

(c) and (d) The Industrial Disputes Act, 1947 and the Model Agreement on rationalisation adopted by the Indian Labour Conference at its 15th session, held in 1957, provide for safeguards for the interest of labour as well as opportunity to workers or trade unions in case of any change by way of rationalisation, etc The administrative arrangement adopted by the Department of Electronics, which was simplified in 1984, also seeks to provide adequate safeguards for protection of workers' interests in case of import of computers

#### **Conveyance Allowance to Bank Officers**

9228 DR V VENKATESH  
SHRI BANWARI LAL BAIRWA

Will the Minister of FINANCE be pleased to state

(a) whether there is no uniformity regarding eligibility and amount of conveyance allowance reimbursement to officers of similar scales (grades) in nationalised banks,

(b) the rules of eligibility and amount of conveyance allowance payable to officers in various scales in all the nationalised banks, and

(c) the steps taken by Government to bring uniformity in conveyance allowance reimbursement to officers of similar scales in all nationalised banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) to (c) The service conditions of officers in nationalised banks do not provide for payment of conveyance allowance However, nationalised banks permit reimbursement of conveyance expenses actually incurred by the officers on a monthly consolidated basis in the interest of business The Indian Banks' Association has recommended to the nationalised banks a scheme for the purpose of conveyance allowance to the officers According to the Scheme, reimbursement to the officers who do not own vehicles will be in the range Rs 100/- to Rs 150/- per month depending upon the scale/grade of the officer The officers who own vehicles may opt for a scheme of reimbursement of money ranging between Rs 125/- to Rs 350/- per month or costs of petrol ranging between 20 litres to 70 litres per month depending upon the areas of operation and their grades/scales

[Translation]

#### **Transfer of Officers of State Bank of Indore**

9229 SHRI RAJ KUMAR RAI Will the Minister of FINANCE be pleased to state

(a) whether Government have issued orders for transfer of the senior officers of the State Bank of Indore, working in its Head Office at Indore,

(b) if so, the time by which these officers will be transferred to other banks,

(c) the reasons why the said bank is not following the orders of Government uptill now, and

(d) whether Government propose to take action in such cases and if so, by what time?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) No, Sir

(b) to (d) Do not arise